

Declaration of Assets and Liabilities

Year 2022-2023

पূত্ৰ্ব ক্লাৰ্ড-1) I, <u>SANJEET KUMAR</u>, Son of <u>DINESH MISTRY</u>, aged <u>30</u> years, belonging to Bihar হিমান Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

N 27/1	2 26 23	Self	Spouse Name(ACHALA SHARMA)	Dependant- 1 Name-	Dependant- 2	3
		15000/-	5000/-	NIL,	NITI -	Etc. Name
(ii	Banks, Financial Institutions And Non-Banking Financial Companies	765000/-	70000/-	NIL.	NIL.	NIL.
(iii	Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	institutions, NSS, Postal Savings, LIC Policies, etc.	LIC ANNUAL PREMIUM 1. Rs-15478/- 2.Rs-38403/- 3. RD IN POST OFFICE-4000/- PER MONTH	RD IN POST OFFICE- 1000/- PER I		R MONTH	
ν) 	(details of make, etc.)	NIL,	NIL.	NIL.	NIL.	NIL.
vi)	Jewelry (give details of weight and value)	90 gms. gold,250 gms. silver	100 gms. gold, 300 gms. silver			
vii)	Other assets, such as values of claims / interests	mobile,laptop,ac mashine and other house hold.	mobile,laptop,ac mashine and other house hold.	NIL.	IIL. N	IL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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Sr. No.	Sescription	Self	Spouse Name(S)		Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ancestral land (ir joint family)	NIL.	Name NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Paternal house in joint family	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL,	NIL.
	(ii) Loans from financial institutions	NIL.	NIL.
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL.	NIL.
	(b) dues to departments dealing with supply of water	NIL.	NIL.
	(c) dues to departments dealing with supply of electricity	NIL.	NIL.
	(d) dues to departments dealing with telephones	NIL.	NIL.
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL.	NIL.
	(f) Other dues, if any	NIL.	NIL.

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(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NoEJYPK5694B	NIL.
(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL.	NIL.
(iii) Sales Tax [Only in case of proprietary business]	NIL.	NIL.
(iv) Property Tax	NIL.	NIL.

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110141826214	
Gender	!-	М	(M/F)
Date of Birth	! -	0 5 0 4 1 9 9 3	(DD/MM/YYYY)
Class/Group	;-	B (A/B/C)	<u> </u>
Cadre	:-	ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY	
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)	
Home District	:-	(GAYA)	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sarjeet Karoal

Name of Employee: SANJEET KUMAR

Place: <u>PATNA</u> Designation: <u>ASSISTANT</u>

Date: 07_/02/2023 Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.